

DIVISION BENCH  
COURT - I

**O-203**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/7(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> SEPTEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	STATE BANK OF INDIA VS SONIYA CHOPRA
UNDER SECTION	SECTION 95(1)

**Counsel / Authorised Representative appeared physically / through video conference:**

Ms. Ankita Agrahari, Adv. : For Personal Guarantor  
Mr. Ramesh Chandra Prusti, Adv. : For Financial Creditor  
Mr. Mahuya Ghosh, Adv. :  
Ms. Smriti Das, Adv. :

**ORDER**

1. Ld. Counsel for the Financial Creditor present. Ld. Counsel for the Personal Guarantor present.
2. In view of the order passed by this Adjudicating Authority on 29.08.2022 in the matter, list this matter on **11.11.2022**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**